National Company Law Tribunal Allahabad Bench

CPNO. (IB) 55/ ALD 2017, (A No

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE COMPANY: Sharee Abiani Eng Works VIS Anil Glock (RP BOX LML L+d)

SI. NO. Name Designation Representation Signature

1. ABHISHEK ANAND ADVOCATE RESOLUTION PROFESSIONAL ABBUL

2. Rahul Chaudhary Adv. Pct. Rahul

CP NO.(IB)55/ALD/2017, CA NO.222/2017

Sh. Rahul Chaudhary, Advocate for the petitioner. Sh. Abhishek Anand, Advocate for the Resolution Professional.

A copy of the present application is provided to the counsel for the RP of the Corporate Debtor Company. Hence, the case is fixed for filing reply.

The matter to be listed on 19th January, 2018.

Dated:15.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Cnaturvedi, Member (Judicial)